Central Administrative Tribunal Principal Bench, New Delhi

CP No.288/2019 in OA No.222/2019

New Delhi, this the 07th day of October, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial) Hon'ble Mr. Pradeep Kumar, Member (Administrative)

OMPAL
Selection Officer (Look After Charge),
Group "C", Aged 57 years
S/o Shri Laxmi Chand,
R/o House No. RZ-J30/233,
West Sagarpur, Near Nutan School
New Delhi-110046.

-Applicant

(Present: Mr. Asish Nischal)

Versus

- 1. Dr. Dilraj Kaur, Commissioner East Delhi Municipal Corporation, Civic Centre, J.L. Nehru Marg, New Delhi-110002.
- Rajesh Kumar Taneja,
 Director (Horticulture)
 East Delhi Municipal Corporation,
 Office of the Director (Horticulture)
 419, Udyog Sadan, Patpraganj Indl. Area, Delhi-110092.
- 3. Ms. Varsha Joshi, Commissioner North Delhi Municipal Corporation, Civic Centre, J.L. Nehru Marg, New Delhi-110002.
- 4. Mr. Rajiv Yadhuvanshi, The Director (Local Bodies) Government of NCT of Delhi.
 New Secretariat, I.P. Estate, New Delhi-110002.

- Respondents

(Present: Mr.Amit Sinha alongwith Mr.R.V.Sinha & Mr.A.S. Singh, Mr. M.S.Reen, Ms.Esha Mazumdar)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

In view of the representation made by applicant, which has been disposed of by the respondents by passing speaking order, vide order dated 17.09.2019, this CP is closed and notices issued to the respondents are discharged.

(Pradeep Kumar)
Member(A)

(S.N. Terdal) Member (J)

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